

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fourteenth Lok Sabha)

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## THIRTY-THIRD REPORT

(Presented on 5.12.2007)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-third Report.

2. The Committee met on 3 December, 2007 for allocation of time under rule 294(1)(e) of the Rules of Procedure to two Resolutions given notices of by Prof. Rasa Singh Rawat and Adv. Tukaram Ganpatrao Renge Patil, M.Ps.

### Allocation of time to Resolutions

3. The Committee recommend allocation of time to two resolutions as follows :-

- |      |  |   |         |
|------|--|---|---------|
| (i)  | Resolution by Prof. Rasa Singh Rawat regarding Commission for framing uniform civil code.                                    | - | 2 hours |
| (ii) | Resolution by Adv. Tukaram Ganpatrao Renge Patil regarding relief measures for farmers and other workers in agrarian sector. | - | 2 hours |

### Recommendation

4. The Committee recommend that the allocation of time to two resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;

3 December, 2007

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12 Agrahayana, 1929 (Saka)

**CHARNJIT SINGH ATWAL,**  
*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*